

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **01.07.2025** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10.30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Hearing

| S.No. | Case No.  | Name of the Parties  | Counsel for Appellants | Counsel for Respondents    |
|-------|---|--|------------------------|----------------------------|
| 1.    | Comp App (AT) (CH) No. 10/2024<br>For Exemption<br>IA No.163/2024<br>For Stay<br>IA No.162/2024<br>For Direction<br>IA No.695/2024<br>For Urgent Hearing<br>IA No.765/2024<br>Contempt Case<br>No. 4/2024<br>For Additional Docs<br>IA No. 894/2025 | M Sai Sudhakar &<br>2 Ors<br>Vs<br>Mantrawadi<br>Nagachandrika & 9 Ors | Mr. Anshuman Sharma    | Mr. Asad Hussain<br>R1- R5 |

By order of Hon'ble Member (Judicial)

Chennai Bench

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